

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**R.P. No. 5 of 2011 IN**  
**Appeal No. 194 of 2009**

**Dated : 3<sup>rd</sup> January, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**M/s Guttaseema Wind Energy Co. Pvt. Ltd. ... Appellant(s)**  
**Versus**  
**Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s): Mr. K. Gopal Choudhary  
Mr. M. Rambabu

Counsel for the Respondent(s): Ms. Shikha Ohri &  
Ms. Surbhi Sharma for R.2 to R.8

**ORDER**

We have heard the learned counsel for the parties.

**Order reserved.**

**(Justice P.S. Datta)      (Rakesh Nath)      (Justice M. Karpaga Vinayagam)**  
**Judicial Member      Technical Member      Chairperson**

Vs/k